

(ITEM NO.37

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36813/2013  
(Arising out of impugned final judgment and order dated 27/09/2013  
in WC No. 626/2005 passed by the High Court Of Judicature at  
Allahabad)

KRISHNA KUMAR & ANR

Petitioner(s)

VERSUS

RAJ BAHADUR

Respondent(s)

(with interim relief and office report)

Date : 23/01/2017 This petition was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE J. CHELAMESWAR

HON&#39;BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Ajayveer Singh Jain,Adv.

Mr. U.R. Bokadia,Adv.

Mr. R.K. Verma,Adv.

Mr. Mohd. Irshad Hanif,Adv.

For Respondent(s) Mr. Ashok Kumar Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

[O.P. SHARMA]

[RAJINDER KAUR]

AR-CUM-PS COURT MASTER